

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Staff cars of the Press Information Bureau were requisitioned for official use of Ministers and officers of the Ministry 38 times in all during one year between July 1972 to June 1973.

(1) No, Sir, The entries in the log books were invariably signed by officials of the Ministry.

(c) Fifty-two vehicles, out of which three vehicles belong to the Ministry.

**Non-supply of Answer to a Question to a Press Correspondent**

1377. SHRI SUHRID MULLICK CHAUDHURY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether she has received a letter from Dr. Mathew Kurian, M.P. complaining against the non-supply of the answer to a question to Press Correspondents by the PIB during the Eighty-fourth Session of the Rajya Sabha;

(b) whether investigations into this complaint have been completed; and

(c) if so, the result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) and (c) Detailed investigations have been made in the matter; a decision in the matter is, however, still to be taken.

1378. *Yr. ransjard to tin- 'I' Mk August, 1973.]*

**Indictment of an IAS Officer**

1379. SHRI B. R. MUNDA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Shri Rain Chandra Sinha, IAS, Agricultural Production Commissioner, Government of Bihar, was indicted by a Commission of Enquiry presided over by a retired            Member of the

(1) whether it is a fact that the Government of Bihar have written to Central Government of India, to take action against him;

(i) if the answer to part (a) and (b) above be in the affirmative, what action Government propose to take against Shri Ram Chandra Sinha?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir,

(b) and (c) The Government of Bihar has intimated that the case is under the consideration of that Government.

**Reports on the death of Shri Mohan Ktiramangalam**

1380. SHRI SUHRID MULLICK CHAUDHURY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to a series of reports and correspondence in recent issues of the CLAR-RENT weekly of July, 1973 regarding the killing of a group of newspapermen by the Press Information Bureau in Delhi on the mourning day following Shri Mohan Ktiramangalam's death;

(b) whether an official complaint was lodged with the Press Council against the news magazine for publishing baseless news and if not, the reasons therefor; and

(c) whether the reports in the weekly along with the comments of the Union Government will be placed on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes Sir, Government have noticed that the Press Information Bureau had provided a lunch to a group of journalists in 1973 when they assembled in Delhi for being conducted on a tour to visit certain projects in the South. This